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**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

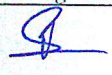
PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY- MEMBER JUDICIAL

PRESENT: HON'BLE SHRI BINOD KUMAR SINHA - MEMBER TECHNICAL

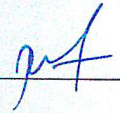
ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 05.02.2020 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) NO. 758/9/HDB/2019
NAME OF THE COMPANY	Gati-Kintetsu Express Pvt Ltd
NAME OF THE PETITIONER(S)	Suvidha Movers Pvt Ltd
NAME OF THE RESPONDENT(S)	Gati-Kintetsu Express Pvt Ltd
UNDER SECTION	9 OF IBC

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Kamal Saboo	PCS	9711420701	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
A. Venkatesh, Premod malgi:	Adv	800835124	

ORDER

PCS for the Petitioner present. Counsel for the Respondent present and stated that they are filing counter during the course of the day in the registry. He is directed to furnish a copy of the same to the other side. For rejoinder if any, time is enlarged. Put up the matter on 19.02.2020.


MEMBER TECHNICAL


MEMBER JUDICIAL